

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 198 of 2016 in A.No.301 of 2015

Dated : 25th April, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Tata Power Delhi Distribution Ltd.

...Appellant(s)

Versus

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant : Mr. Sanjay Sen, Sr. Adv.,
Mr. Anand K. Srivastava,
Ms. Molshree Bhatnagar,
Mr. Anurag Bansal and
Mr. Nayantara Pandey

Mr. Sakya Singha Chaudhary

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for BSES
Yamuna Power Ltd.

ORDER

This IA, being IA No.198 of 2016 in Appeal No.301 of 2015 has been filed by the BSES Yamuna Power Ltd., an intervener, seeking vacation of stay order dated 07.04.2016, passed by this Bench of the Appellate Tribunal. Mr. Sanjay Sen, learned Sr. Advocate appearing for the appellant prays for and is granted 10 days time to file reply to the said stay vacation application. One week's time to the intervener for submitting anything in the rejoinder is given.

Post this application for hearing on **18th May, 2016.**

It has been pointed out by Mr. Sanjay Sen, learned Sr. Advocate that no intervention application has been filed by BSES Yamuna Power Ltd., in the

main appeal and the said IA, being IA No.198 of 2016, has been filed without filing the same in the appeal.

Registrar of this Appellate Tribunal is directed to put up this application, which has been received by the office, addressed to Hon'ble Justice Surendra Kumar, Judicial Member of this Appellate Tribunal and sent by Mr.Arun Kumar Dutta, on 18.05.2016. Mr. Arun Kumar Dutta be summoned to appear in person to show the provisions under which he has sent this application directly in the name of the Member of this Appellate Tribunal without adopting the appropriate procedure provided under the Rules of this Appellate Tribunal.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt